

W.P.(C)

Token Number- 2861/2020

S.J.

Caveat Clear

Yasin Ansari

Petitioner

Versus

The State of Jharkhand & Ors.

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. Rs. 05/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs. 15/-

Defects if any --

1. Page No. 13 to 15 may be certified to be true.
2. T/C of page No. 13 and 14 may be given.
3. Nomenclature of the case mentioned in Presentation form, cover page, receiving page, index, synopsis, cause title page, stamp page and Vakalatnama may be verified as per Notification No. 2020/R&S dated 17.01.2020.
4. Jurisdiction clause mentioned in Index, Synopsis, stamp page and cause title page may be verified as per Notification No. 2020/R&S dated 17.01.2020.
5. The word 'writ' mentioned in Para- 1, 16, prayer portion, Affidavit (Para-2,3) may be corrected.
6. Party position at lower court may be mentioned in cause title page.
7. Both Impugned orders may be made annexures in sub para-11 and Index.
8. Order dated 17.11.2016 at page No. 15 may be given certified copy with A.F.S. of Rs. 10/-.
9. Lower Court Details of presentation form may be filled up.

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